



The Orissa Gazette

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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART VII.

Advertisements and Notices, etc.

THE ORISSA GAZETTE

NOTICE.

From the 1st April 1936, the subscription to the *Government Gazette*, will be at the following rates payable in advance:

No. of Parts.	Annual Subscription without postage.	Annual Subscription with postage.
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Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette*, Cuttack."

and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for unless the order distinctly states that it is to be continued until further instructions.

All notifications and other matters intended for publication in *The Orissa Gazette* should reach the Publisher's Office on the preceding Wednesday to ensure appearance in that week's Gazette.

V. M. MONEY,

Publisher, The Orissa Gazette.

NOTICE.

The Proceedings of the Orissa Advisory Council, printed in separate pamphlet form, are available for sale at the office of the Press Officer, Secretariat, Cuttack.

	Rs. as. p.
Price of single copy ..	0 4 0

NOTICE.

The Proceedings of the Orissa Legislative Assembly, printed in separate pamphlet form, are henceforth available for sale in the Book Depot of the Government Press, Cuttack, at the following reduced rates :—

	Original price.			Reduced price.		
	Rs.	a.	p.	Rs.	a.	p.
Annual subscription	14	0	0	11	0	0
Price of single copy	0	5	0	0	4	0

NOTICE.

A handbook of the Oriya language in Roman characters by Reverend F. W. Fellows is obtainable at the ORISSA BAPTIST MISSION PRESS, Cuttack.

Price Rs. 2.

WANTED

A Probationer on Rs. 20 a month for the office of the District Officer of Puri.

Applicant must at least be a Matric under 22 years of age, a native of this district or a person domiciled therein. Preference will be given to one who knows shorthand and type-writing well.

Applications with copies of testimonials, Matriculation certificate and domicile certificate, if any, should reach the undersigned by the 12th December 1939.

M. N. BASU,

District Officer, Puri.

PURI: the 25th November 1939.

FEDERAL PUBLIC SERVICE COMMISSION.

VACANCY.

Physiologist, Imperial Veterinary Research Institute, Izatnagar. Pay Rs. 275—1,000. Age preferably between 30 and 40. Candidates eligible with M. Sc. degree in Physiology or Bio-Chemistry with experience of original research in Nutritional Science and of teaching Physiology to post-graduate students. Women eligible. Full details should be obtained from the Secretary, Federal Public Service Commission, Delhi. Last date for applications on the prescribed forms, together with Treasury Receipts for Rs. 7-8-0, 27th December, 1939.

DELHI: 22nd November 1939.

WANTED

A permanent Engine Driver for the S. L. Pioneer of 50 H. P. on the pay of Rs. 36—2/1—54 per month.

The applicant should possess adequate certificate for driving Inland Steam Vessel.

Applications, with copies of certificate and testimonial, stating age, will be received by the Executive Engineer, Mahanadi Division, Cuttack, on or before the 15th December 1939.

Preference will be given to those who are natives or domiciled in this province.

B. MAHANTI,

Executive Engineer, Mahanadi Division.

CUTTACK: 17th November 1939.

[2—2—1-12-1939.]

PUBLIC WORKS DEPARTMENT.

OFFICE OF THE EXECUTIVE ENGINEER, MAHANADI DIVISION.

NOTICE CALLING FOR TENDERS.

1. Sealed tenders on plain paper, to be eventually drawn in P. W. D. Form no. K2 will be received up to 3 p.m. on 6th day the December 1939 by the undersigned for the work of Restoring Indupore Embankment and repairing the Pattamundai Canal in 37th mile, and will be opened in the presence of the tenderers or their authorised agents.

2. Tenderers should state the period within which they can complete the work; commencing from the date of the receipt of written orders to commence the work.

3. (a) The estimate for the work is under preparation.

(b) All other information can be obtained on application to the undersigned.

4. (a) Authority is reserved to reject any or all of the tenders received, and no reason for the rejection of all or any of the tenders will be given.

(b) The authority is also reserved to reject any portion of one or more of the tenders received and no reason for any such rejection will be given.

6. Each tender must take the form of a definite quotation of rates which will be at certain percentage less than the estimated rates.

B. MAHANTI,

Executive Engineer, Mahanadi Division.

CUTTACK: 22nd November 1939.

[2—2—1-12-1939.]

PUBLIC WORKS DEPARTMENT.

OFFICE OF THE EXECUTIVE ENGINEER, SAMBALPUR DIVISION.

Notice for calling tenders.

1. Sealed tenders on plain paper, to be eventually drawn in Public Works Department form no. F.-2 will be received up to 2 P.M. on 16th day, the December 1939 by the undersigned for the work of—

(a) earthwork, turfing and moorum collection for the proposed road from Padampur to Paikmal.

(b) constructing culverts for the proposed road from Padampur to Paikmal.

(c) consolidating moorum for the proposed road from Padampur to Paikmal and will be opened in the presence of the tenderers or their authorised agents.

2 Tenderers should state the period within which they can complete the whole work, commencing from the date of the receipt of written orders to commence the work.

3. Tenderers are required to deposit earnest money at the rate of Rs. 100 for every 5,000, or part thereof, on the amount of the tender. The earnest money is to be deposited into a Government treasury with a chalan in triplicate, one copy of which is to be submitted with the tender. No cheque will be accepted.

4. (a) The estimate, plan and specification for the work can be seen at the office of the Executive Engineer, Sambalpur Division; the Subdivisional Officer, Nawapara Subdivision and the Superintending Engineer, Orissa Circle, during working hours and days or the contractors may obtain a set of plans and specifications from the office of Executive Engineer on payment of Rs. 5 for projects costing Rs. 50,000 or less and Rs. 10 for projects costing above Rs. 50,000.

(b) All other information can be obtained on application to the undersigned.

5. Authority is reserved to reject any or all of the tenders received, and no reason for the rejection of all or any of the tenders will be given.

6. The earnest money of the successful tenderer, which accompanies the tender, will be forfeited in case he declines to sign the agreement or contract, or to deposit security within ten days of being called upon to do so, after the acceptance of his tender.

7. The amount of estimate is Rs. 72,726.

8. Each tender (except in the case of lump sum contracts) must take the form of a definite quotation of rate for each item of work to be included in the contract. If contractors use indefinite terms, such as "at estimated rates, etc.," their tenders will not be considered.

9. In the case of tenders for lump sum contractors, the lump sum for which the tender is offered should be clearly written both in figures and words.

10. The following materials will be supplied by the department at the rate noted against each item. (State place of delivery):—

Cement at Nawapara Railway Station at Rs. 2-4-0 per bag.

M. S. Rods in stock length at Rs. 18 per cwt. at Nawapara Railway Station or Subdivisional Officer's godown.

Diesel roller fuel oil at Re. 0-14-0 gallon at Nawapara Subdivisional Officer's godown.

Diesel roller lubricating oil at Rs. 3-8-0 gallon at Nawapara Subdivisional Officer's godown.

A. B. grease at Re. 0-7-0 lb.

Diesel Roller Driver at Rs. 40 per month.

1 no. Hand operated Winget concrete Mixer—

Capacity 2 cft. on loan at Re. 1 per working day (at Nawapara Railway Station).

Steel form for casting 2 ft. dia. pipe culverts, 1 no., Nawapara.

Steel form for casting 2½ ft. dia. pipe culverts, 1 no., Subdivisional Officer, Nawapara's office.

At Rs. 3 each per month or part of a month.

The following materials may be taken if the contractor desires from Sambalpur Railway Station or Subdivisional Officer, Sambalpur's godown.

- (1) Cement at Rs. 2-13-0.
- (2) Diesel roller fuel oil Re. 0-14-0 galloon.
- (3) Diesel roller lubricating oil at Rs. 3-8-0 gallon.
- (4) A. B. grease at Re. 0-7-0 lb.

W. R. FLEURY,

Executive Engineer, Sambalpur Division.

SAMBALPUR: 23rd November 1939.

INSTRUCTIONS FOR THE GUIDANCE OF TENDERERS.

1. The work has been split up into four parts—

(a) Earthwork,

(b) Culverts,

(c) Consolidation and collection, and

(d) Rest sheds, for which four separate F2 contracts will eventually be drawn up.

Intending tenderers should however submit quotations for all four of the sub-works as it is proposed to give them all to one man if practicable.

2. The work order for subworks (a) earthwork, (b) Culverts, and (c) Rest sheds will be given at the same time, the intention being to get the culverts completed before the next rainy season if possible. The work order for (c) moorum collection and consolidation, will be timed so that consolidation will be completed during the next rainy season after earthwork is completed.

3. All rates quoted by contractors should be for finished work inclusive of all items, such as water carriage, importation of labour, medicines, supply of pags strings and labour for marking the layout, measuring carriage of materials from railway station, etc. Intending tenderers are expected to visit the site and inspect the quarries personally before tendering and no claims will be entertained later on the ground of ignorance of local conditions, etc. Cement and steel will be issued by the Public Works Department at fixed rates mentioned on page 1 and no claims will be entertained on account of the possible increase in price of labour or materials on account of the war.

4. Work on all sub-heads will be commenced systematically from the Padampur and only so much work will be taken up at one time as can be completed to formation level within a reasonable time with the labour available before starting on the next bit. It may, however, be necessary to postpone earthwork in places where there is a standing paddy crop till the crop has been harvested except for this. Permission to deviate from this rule on account of any particular difficulty will require a special order in writing from the Executive Engineer. The Rest sheds should be completed within one month.

5. Three hand rollers and a 4 ton light Diesel roller will be lent on demand to the contractors at the Padampur and without any hire charge. The contractor will be required to give one month's notice in writing to the Subdivisional Officer in charge specifying the date by which each of the rollers will be required by him. The driver for the Diesel roller will be appointed by the Public Works Department and his salary at Rs. 40 per month will be recovered from contractor's bill. Diesel fuel and lubricating oil will also be supplied by the Department at rates mentioned in page 1.

6. It will be the contractor's duty to inform the Subdivisional officer in charge in writing at least 14 days in advance of the dates and quantities of other materials or tools and plant to be issued by the department such as cement, oil, etc., which he requires for use in the work.

7. Contractor should give their rates in words and figures.

8. Intending tenderers are advised to study the specifications carefully before tendering.

9. The quantities given in the attached list are purely approximate and are only intended as a rough guide.

A—List of items to be tendered for earth work and turfing in connection with constructing a road from Padampur to Paikmal (Rs. 37,300) :—

- (1) Earthwork in cutting and filling moorum, within an average of 100 ft. lead and 5 ft. lift, in ordinary moorum, ghooting, black cotton, sandy or any kind of soil, which may contain stones, in filling or cutting including rough dressing of side slopes and flanks and ramming, rolling and fine dressing to grade of top layer—9 ft. wide 6,402,987 c.ft. $\frac{\circ}{\circ\circ}$ c.ft.
- (2) Earthwork in cutting and filling within an average of 100 ft. lead and 5 ft. lift in moorum soil mixed with boulders over 6" diameter—774,663 c.ft. at $\frac{\circ}{\circ\circ}$ c.ft.
- (3) Excavation in cutting in rock within an average of 100 ft. lead and 5 ft. lift—86,213 c.ft. at $\frac{\circ}{\circ\circ}$ c.ft.
- (4) Supplying and fixing Reinforced Concrete mile stones as per type design including lettering and enamelling in black enamel and punning with white cement—19 nos., each.
- (5) Supplying and fixing Reinforced Concrete quarter mile-stones—57 nos., each.
- (6) Supplying and fixing Reinforced Concrete Boundary stones—57 nos., each.
- (7) Fine dressing and turfing side slopes of earthwork and 1 ft. width of flanks including all leads and lifts and maintenance for 6 months—1,037,272 s.ft. at $\frac{\circ}{\circ\circ}$ s.ft.
- (8) Extra lift for earthwork in filling for each lift of 3 ft. over initial lift of 5 ft.—Approximately 100,000 at $\frac{\circ}{\circ\circ}$ c.ft.
- (9) Extra lead for earthwork in filling for each average lead of 100 ft. above initial lead of 100 ft.—Approximately 100,000 c.ft. at $\frac{\circ}{\circ\circ}$ c.ft.
- (10) Uprooting and removing bamboo clumps, trees, grass, bushes, etc., along the complete alignment for the full length and width of road formation including trees, etc., at culvert sites 1 item—L. S.
- (11) Maintaining traffic during the complete period of new construction work including the period of construction of culverts, earthwork and moorum items by making temporary bridges providing day and night warning signs where necessary and keeping the track in reasonable repair—19.6 miles per mile.
- (12) Dressing and consolidating earthwork a second time if necessary by ramming with wooden rammers and watering and rolling by hand or 4 ton diesel roller $\frac{\circ}{\circ\circ}$ s.ft.

B—List of Items to be tendered for the subwork of constructing culverts along the proposed Road from Padampur to Paikmal (Rs. 12,400): —

- (1) Excavation in foundations and for rubble packing in bed in all kinds of soil other than rock including shoring dewatering and filling in the sides and top afterwards—Complete 44,484 c.ft. $\frac{\circ}{\circ\circ}$ c.ft.
- (2) Cement concrete in foundations with stone ballast 1: 6: 12—6,849 c.ft. $\frac{\circ}{\circ\circ}$ c.ft.
- (3) 1 ft. thick heavy rubble packing in floor 2 ft. below bed level with heavy rubble including filling interstices with spalls and sand or earth—4,892 c.ft. $\frac{\circ}{\circ\circ}$ c.ft.
- (4) Random coursed rubble masonry in 1: 6 cement in foundation—18,649 c.ft. $\frac{\circ}{\circ\circ}$ c.ft.
- (5) Random coursed rubble masonry in superstructure in 1: 6 mortar—25,570 c.ft. $\frac{\circ}{\circ\circ}$ c.ft.
- (6) 6½" thick Reinforced concrete slab with 1: 2: 4 cement concrete—Complete 268 c.ft. $\frac{\circ}{\circ\circ}$ c.ft.
7" thick Reinforced concrete slab with 1: 2: 4 cement concrete—Complete 595 c.ft. $\frac{\circ}{\circ\circ}$ c.ft.
- (7) 8" thick Reinforced concrete slab with 1: 2: 4 cement concrete—Complete 968 c.ft. $\frac{\circ}{\circ\circ}$ c.ft.
- (8) 9¼" thick Reinforced concrete slab with 1: 2: 4 cement concrete—Complete 860 c.ft. $\frac{\circ}{\circ\circ}$ c.ft.
- (9) 1" artificial stone (1: 2: 4) coping to parapet walls complete—1,604 s.ft. $\frac{\circ}{\circ\circ}$ s.ft.

- (10) Carriage of stone ballast, rubble or building stone for culverts beyond one mile if required—Per % c.ft. per mile.
- (11) Spreading and consolidation of moorum over Reinforced Concrete slab—3,100 c.ft. % c.ft.
- (12) Supplying and fixing in position precast Reinforced Concrete pipes 2 ft. internal diameter 3" thick including filling the joints with 1 : 2 cement mortar—282.5 r.ft. r.ft.
- (13) Supplying and fixing in position precast Reinforced Concrete 2'-6" internal diameter pipes 3" thick—208 r.ft. r.ft.
- (13 a) Alternative rate for supplying and fitting in position precast R.C. pipes 3 ft. internal diameter. 3" thick per r.ft.

C—Items in connection with collection and consolidation of moorum for proposed Road from Padampur to Paikmal Rs. 23,026—

- (1) Collecting and stacking moorum or river gravel from approved quarries on the berm within 1 mile lead—465,066 c.ft. % c.ft.
- (2) Extra carriage for moorum for each mile extra lead involved per % c.ft. per mile.
- (3) Spreading and consolidating moorum or gravel in 3" layers on road to correct camber and superelevation by 4 ton Diesel roller or hand roller—461,966 c.ft. % c.ft.
- (4) Turfing sides of alignment 9" wide 155,022 s.ft. ‰ s.ft.
- (5) Alternative rate for spreading and grading gravel (if used only) without consolidation.

SPECIFICATIONS.

(B) Specifications for the subwork of constructing culverts along the proposed Road from Padampur to Paikmal.

Except where otherwise specified below, the specifications in the Military Works Hand Book, Volume I, will be adopted throughout the work.

Quarries.—Rock or shingle for concrete ballast, or rock for masonry must be the best. For purposes of measurement of carriage, the distance will be measured along the shortest practicable route, either by existing cart track if such exists, or by a practicable route through the jungle if cart tracks do not exist. The contractor will be expected to make his own cart tracks through the jungle if necessary, whether the distance be more or less than one mile without extra cost.

It is the contractor's duty to search for the best available quarry within one mile for each culvert, and submit duplicate samples of the materials available, to the Subdivisional Officer and to the Executive Engineer, and avail written approval, before commencing work. If not approved, it is the contractor's duty to submit further samples (if necessary from the nearest available quarry outside a radius of one mile). He should specify the carriage involved from each quarry when submitting the sample. Extra carriage according to tendered rates with measurements based on completed items of masonry or concrete will be paid for after verification of these distances.

(2) The coarse aggregate for foundation concrete may be of washed river or stream shingle graded down from $1\frac{1}{2}$ inches provided the shingle consists of hard material. Failing that, it will be of broken rock 2" maximum size.

(3) Coarse aggregate for Reinforced cement concrete may be of washed river or stream shingle, maximum size 1" for slabs and $\frac{3}{4}$ " for milestones and pipe culverts, provided the shingle consists of hard material (preferably granite or trap) without any soft pieces of laterite sandstone, etc. Failing this it will consist of broken rock of the same size mentioned above from an approved quarry.

(4) Mechanical concrete mixers will be used for all Reinforced Concrete work. This will be supplied by the contractor.

The quantity and arrangement of steel used in R. C. slabs will be as per specifications and tables laid down in the M. E. S. Hand Book, Volume III, on roads.

The steel used in R. C. pipe culverts will be as follows:—

6 nos. straight bars $\frac{1}{4}$ " diam. hooked at the ends for each pipe.

$\frac{1}{4}$ " Circular bars 6" apart placed circumferentially.

The contractor will arrange for and supply his own wire (16 S. W. G.) for binding reinforcement.

(5) Weep holes 4"×4" will be provided in all retaining walls. They will extend from back to front of the wall and will be spaced at least 6 ft. apart vertically and horizontally. They will be staggered.

Drainage holes in parapets 4"×4" will be provided 10 ft. apart.

(6) There will be no pointing to the cement masonry work but all joints will be neatly struck with a trowel while the mortar is still soft. No extra payment will be made for this.

SPECIFICATIONS.

(C) Items in connection with collection and consolidating of moorum for proposed road from Padampur to Paikmal.

Except where otherwise specified below, the specifications in the Military Works Hand Book, Volume I, will be adopted throughout the work.

(1) Moorum will be the best available. For purposes of measurement of carriage, the distance will be measured along the shortest practicable route, either by existing cart track if such exists or by a practicable route, through the jungle if cart tracks do not exist. The contractor will be expected to make his own cart tracks through the jungle if necessary, whether the distance be more or less than one mile without extra cost.

It is the contractor's duty to search for the best available quarry within one mile, and submit duplicate samples of the material available to the Subdivisional Officer and to the Executive Engineer and await written approval before commencing work. If not approved, it is the contractor's duty to submit further samples for approval (if necessary from the nearest available quarry outside a radius of one mile). He should specify the carriage involved from each quarry when submitting the sample. Extra carriage above 1 mile according to tendered rates with measurements based on completed items of moorum collection will be paid for after verification.

(2) Curves will be superelevated according to the table given below :—

Radius.	Superelevation to be adopted.			Increase in width for a road width of 9 feet.		
Feet.	Percentage of width.			Feet.		
30 ...	...	...	...	16.6	...	4.5
50 ...	...	...	...	12.5	...	4.5
100 ...	...	...	...	12.5	...	4.5
150 ...	...	...	...	10.4	...	4.3
200 ...	...	...	...	10.4	...	4.1
300 ...	...	...	...	9.4	...	3.7
400 ...	...	...	...	9.4	...	3.3
500 ...	...	...	...	8.4	...	2.9
600 ...	...	...	...	8.4	...	2.5
700 ...	...	...	...	6.2	...	2.1
800 ...	...	...	...	6.2	...	1.7
900 ...	...	...	...	4.2	...	1.3
1,000 ...	...	...	...	4.2	...	0.9

Superelevation will be given both in the earthwork and in the moorum surfacing.

(3) *Consolidation.*—The moorum will be consolidated in 3" layers. It should not be laid or consolidated during very wet weather nor when the earth is too hard. The best time for laying is when the earth is only damp.

Camber 1 : 36.

Turfing 4" wide laid in straight lines or according to correct curves should be laid along the sides before commencing consolidation.

Any defects which arise in consolidation during the monsoons must be rectified by re-rolling in the beginning of October.

SPECIFICATIONS FOR THE SUBWORK (a) EARTHWORK IN CONNECTION WITH CONSTRUCTING
A ROAD FROM PADMAPUR TO PAIKMAL.

Except where otherwise specified below, the specifications in the Military Works Hand-Book, Volume I, will be adopted throughout the work.

(1) *Earthwork*.—The earth for filling except where it can be obtained economically from the cut will be obtained from a continuous pit neatly made along the boundary of the P. W. D. land unless otherwise ordered. The pit will not be more than 2 ft. deep at any point and will have no cross barriers or witnesses which might obstruct free drainage. In cases where land outside the P. W. D. permanent land is available free the Engineer in charge may give special orders to dig shallow pits of a specified size outside the permanent land.

Filling will be done in horizontal layers not more than 1 ft. deep.

The sides and flanks of earth-work will be roughly dressed true to the required slope, line, height, and grade.

The width of earth bank to be surfaced later with moorum will be rammed with wooden rammers and then rolled to the correct camber superelevation and grade by hand or Diesel roller. Rolling will be continued till the wheels of a fully laden car make an impression no deeper than half an inch. This will be done once within 2 months of completing earth-work to required section and before moving on to another section without any extra payment. If it is required to be redone later before consolidation an order in writing will be given by the Executive Engineer and the second rolling will be paid for as an extra according to item (a) 12 of the Schedule.

Before commencing earthwork in filling, all jungle grass and trees will be cut down to within 6 inches of the ground. This will be paid extra according to the rate tendered in item (a) 10. Nothing extra will be paid for removing jungle for the purposes of making borrow pits. No trees are to be cut beyond the road alignment without the Executive Engineer's permission. Before throwing new earth over old embankments the side slopes of the old embankment will be benched by stepping in 6" steps. This will not be paid for an extra.

Before finally rolling the finished road in cutting, all trees and jungle will be removed from the roots. The rate tendered for item (a) 10 will cover this work.

All trees and brushwood cut from within the formation lines remain the property of the contractor.

Earthwork will be paid for by Sectional measurement throughout. 10 per cent of bill will be deducted for settlement in on account bills, but no such deduction will be made in the final bill. No claim will be allowed for any earth washed away or lost prior to such final measurement.

For the purpose of taking sectional measurements, the Subdivisional Officer, will before any earthwork is commenced, personally carry a line of levels in the presence of the contractor or his authorised agent along the whole alignment. These levels will be at least 100 ft. apart, and cross sections with levels at 20 ft. intervals will be taken at every 100 ft. point. These initial measurements will be in ink in a Government P. W. D. Measurement Book and will be signed by the Subdivisional Officer and the contractor. The measurements will be taken in 5 mile lengths, just before the contractor is ready to commence earthwork in that particular length. The contractor will give the Subdivisional Officer 15 days previous notice in writing when he requires a section of 5 miles to be levelled and no earthwork must be thrown till these levels are completed. All levels will be connected to permanent pillars and bench marks all along the route.

After the work is completed a final measurement will similarly be made by taking cross-sections by means of a level and tape at 100 ft. intervals, and the total quantity of earthwork will be computed from the cross-sections so obtained by these two sets of levels.

Where this would be economical the earth obtained from cutting will be taken to the nearest portion of road which is in filling.

(2) *R. C. Milestones, quarter stones and boundary stones.*—These will be of reinforced concrete 1:2:4 with best quality $\frac{3}{4}$ " stone chips as per P. W. D. type design attached herewith.

The stones will be removed from the forms within 12 hours of pouring concrete and the surface will be immediately treated with a mixture of 1 white cement and 1 powdered quartzite $\frac{1}{4}$ in thick punned with white cement neat.

Lettering will be sunk and enamelled in black.

(3) *Maintaining traffic.*—The contractor will maintain traffic throughout the work till the whole road including culverts and consolidation is completed. This may be done either by passing traffic over new work, or along the old road or along diversions which will be prepared and maintained by the contractor. It also includes necessary temporary bridges, causeways for all waterways, warning posts and signboards with barriers and lights where necessary.

It does not include maintaining traffic from the 1st July to the 15th October, though the cars and vehicles of Government servants on duty may be allowed to pass, if possible.

SAMBALPUR:

W. R. FLEURY,

The 23rd November 1939.

Executive Engineer, Sambalpur Division.

WANTED

A Lecturer in Philosophy temporarily till the 30th April 1940 for the Ravenshaw College at Cuttack in the junior branch of class II of the Orissa Educational Service on a pay of Rs. 125—8—205—9—250 a month.

2. Candidates must possess at least a second class M. A. degree in Philosophy and have had teaching experience. Preference will be given to Oriyas and to persons domiciled in the province of Orissa or in the Orissa States.

3. Applications must be made to the undersigned in the prescribed form so as to reach him before the 20th December 1939. Copies of the form may be obtained from the undersigned.

4. Every application must be accompanied by certificates in original showing the candidate's qualifications, character and domicile; the nature and extent of his previous experience; a treasury receipt for Rs. 5 as application fee; and by evidence of age, which should ordinarily be the Matriculation certificate or its equivalent in original. The application fee should be credited to the Government of Orissa under the head "XXXVI—Miscellaneous Departments—Miscellaneous—Examination Fees—Public Service Commission". Candidates claiming to be domiciled in Orissa or in the Orissa States must produce certificates of domicile from the District Officer of the district or the Dewan of the State in which they claim to be domiciled. Candidates who are already in Government service must apply through the head of their departments, and, before paying the fee, they should make sure that their applications will be forwarded.

5. Canvassing in any form will be a disqualification.

6. Candidates may be required to present themselves for interview at their own expense at a time and place of which they will be informed in due course.

R. T. BALDWIN,

Secretary, Joint Public Service Commission.

P. O. HINOO, RANCHI: 25th November 1939.

NOTICE.

Applications are invited for three posts of laboratory assistants on Rs. 50—2—70 in connection with biological investigations in the Chilka lake fishery. Candidates must be I.Sc. or B.Sc. with Botany and must be prepared to undergo practical training for 3 months from January 1940 under the Director, Zoological Survey of India, Indian Museum, Calcutta, at their own cost. No travelling expenses will be paid for the journey to and from Calcutta for the training course.

Selected candidates will be appointed to the posts mentioned above after their training only if recommended by the Director, Zoological Survey of India, Calcutta.

Applications stating age, the marks obtained at the University examinations with class should reach the undersigned by the 5th December 1939.

None need apply who is not a native of or domiciled in this province.

S. N. MOZUMDAR,

Director of Development, Orissa.

CUTTACK: 14th November 1939.

[3—3—1-12-1939.]

WANTED

One temporary Surveyor for 4 months on Rs. 35 per month.

The applicants should be Lower Subordinates and well acquainted with contour works.

The applications with copies of certificates and testimonials will be received by the Subdivisional Officer, Jobra Subdivision, on or before 31st December 1939.

B. MAHANTI,

Executive Engineer, Mahanadi Division.

CUTTACK: 17th November 1939.

[2—2—1-12-1939.]

NOTICE.

Conference with raiyats with regard to water distribution and drainage facilities will be held at following places on dates and times noted below. Raiyats are requested to attend the conference

Date.	Time.	Place.
8-12-1939	2-30-P. M.	Jagatsingpur P. W. D. Subdivisional Office compound.
11-12-1939	Do.	Kendupatna do.
12-12-1939	Do.	Kendrapara do.
18-12-1939	Do.	Barchana Inspection Bungalow compound.

B. MAHANTI,

Executive Engineer, Mahanadi Division.

CUTTACK: 29th November 1939.

[2—1—8-12-1939.]

IN THE COURT OF THE MUNSIF, BALASORE.

O. S. NO. 393 OF 1939 (CLASS I).

Surendra Prasad Mahanti and others—*Plaintiffs*

versus

Radhakanta Mahanti and others—*Defendants.*

It is hereby notified that the above named plaintiffs themselves and on behalf of the public have brought the above noted suit against the defendants for declaration of the easement right of way and of necessity over the disputed lands, i. e., northern portion of plot no. 423, marked A and C, northern portion of plot no. 422 marked B and plot 621 of the last Settlement in village Rasidpur, police-station Simulia in the district of Balasore. Any body claiming any interest or wishing to contest the suit may contest, the suit having been fixed for settlement of issues on 7th December 1939.

B. C. DAS,

Munsif.

BALASORE: 23rd November 1939.